

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
CP No. (IB)- 25/95/JPR/2021
Under Section 95 of IBC, 2016

In the matter of:

Shapoorji Pallonji Finance Pvt. Ltd.

...Applicant

Versus

Rekha Singh

...Personal Guarantor/Non-Appllcant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Applicant : Cyrus Barucha, Adv.
Bhakti Popat, Adv.
For the Respondent : Vani Vyas, Proxy Counsel

ORDER

Heard Mr. Cyrus Barucha, Adv. appearing on behalf of the Petitioner. Ms. Vani Vyas, Proxy Counsel appearing on behalf of Personal Guarantor/ Non-Appllcant. Learned Counsel for the Respondent seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the matter on 10.04.2023.



(Prasanta Kumar Mohanty)
Technical Member



(Deep Chandra Joshi)
Judicial Member

March 14, 2023